GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1529
TO BE ANSWERED ON: 15.12.2023

REGULATING THE USE OF AI

1529:   SMT. VANDANA CHAVAN:

Will the Minister of Electronics and Information Technology be pleased to state:

(a) whether the Ministry has introduced any policy to regulate the use of AI technologies in the country, if so, the details thereof, if not, the reasons therefor;
(b) whether the Ministry has taken any measures to address the ethical concerns related toAI, if so, the details thereof, if not, the reasons therefor; and
(c) whether the Ministry has taken any measures to safeguard citizens data used in applications which are powered by AI technology or are AI technology dependent, if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c):The policies of the Government are aimed at ensuring an open, safe,trusted and accountable internet for all users. NITI Aayog has published a series of papers on the subject of Responsible AI for All. Further, as a founding member and council chair of the Global Partnership on Artificial Intelligence (GPAI), India has assumed a leading role in guiding the responsible development and use of AI.

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